

# HIGH COURT OF HIMACHAL PRADESH

## "REVENSWOOD", SHIMLA – 171 001

No. HHC/GAZ./14-158/84-III-14831 Dated: 30<sup>th</sup> May, 2013  
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### NOTICE

The vacancies in the different cadres of H.P. Judicial Service to be filled in by promotion from amongst the eligible Judicial Officers during the year 2013 are notified as under:-

1. Additional District and Sessions Judges in the cadre of District Judges / Additional District Judges:

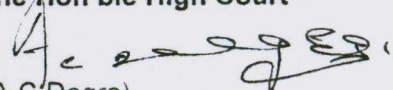
- |     |  |   |     |
|-----|--|---|-----|
| (a) | Existing vacancies   | = | 09  |
| (b) | Future vacancies that may arise within one year due to retirement  | = | nil |
| (c) | Future vacancies that may arise within one year due to elevation to High Court, death or otherwise, say 10% of the number of posts | = | nil |

2. Civil Judges (Senior Division) on ad hoc basis.

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|-----|---|---|-----|
| (a) | Existing vacancies  | = | nil |
| (b) | Resultant vacancy by way of promotion from the cadre of Civil Judges(Jr. Division) on the Basis of Merit-cum-Seniority. | = | 01  |

The intending eligible Judicial Officers may visit the High Court Website for collecting relevant information with regard to eligibility criteria time schedule, all matters connected therewith including Rules and Regulations, and the entire relevant terms and conditions connected with the Selection Process.

By Order of the Hon'ble High Court

  
(A.C. Dogra)

Registrar General